

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

19



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/718/IB/2017  
NAME OF THE PETITIONER(S) : GSN TECHNOLOGIES  
NAME OF THE RESPONDENT(S) : RAAJ INTERNET INDIA PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Monica Chopda R. T.K. Bhaskar	COUNSEL FOR RESPONDENT	
2.	N.A.J. Ramesh	Counsel for Petitioner	

**ORDER**

Counsel for petitioner present and stated that the Managing Director of the respondent company approached the petitioner for settling the matter. Counsel for respondent present and filed vakalat on behalf of the respondent. Both the counsels prayed for time to make submissions in regard to the outcome of the settlement talks for passing appropriate orders. Time is extended at request. Put up on 16.01.2018.

-sd-

(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc